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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/170/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES  
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	Anupama Kumar for R Parthasarathy	Counsel for Respondent
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*Anupama Kumar*

**ORDER**

Counsel for petitioner called absent. Counsel for respondent present and stated that she has filed written submissions. For hearing the submissions of the petitioner, time is enlarged. Put up on 09.10.2017 at 10.30 A.M.

- Sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)

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